

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**R.P. No. 22 of 2015 in
APPEAL No. 108 of 2014**

Dated : 6th October, 2016

In the matter of:

Power Company of Karnataka Ltd. & Ors.

...

**Review Petitioner/
Respondent No. 2**

Vs.

Central Electricity Regulatory Commission Ors.

...

Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **23rd
November, 2016.**

Court Master

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